Government of India Ministry of Finance Department of Economic Affairs

LOK SABHA UNSTARRED QUESTION NO.603 TO BE ANSWERED ON FRIDAY, 20TH JULY 2018 SHRAVANA 29, 1940 (SAKA)

'ELECTORAL BOND SCHEME'

Question

603. SHRIMATI KAVITHA KALVAKUNTLA: SHRIMATI POONAM MAHAJAN:

Will the Minister of FINANCE (वित्त मंत्री) be pleased to state:

- (a) Whether the Government has notified and implemented the Electoral Bond Scheme, 2018 recently and if so, the details thereof;
- (b) Whether only the State Bank of India has been authorized to issue the electoral bond, if so, the details thereof;
- (c) the amount of Electoral Bonds purchased by the citizens as well as the amount of funds encashed by eligible political parties this year, phase-wise; and
- (d) Whether the Electoral Bonds that have been issued carry unique hidden alphanumeric serial numbers, if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. RADHAKRISHNAN)

- (a) The Government has notified the Electoral Bond Scheme, 2018 vide Gazette Notification No. S.O. 29(E) dated January 02, 2018.
- (b) State Bank of India is the only authorised bank to issue and encash the Electoral Bearer Bonds under the Scheme.
- (c) The phase-wise collection under the Scheme is given below:

Phase	No.	of	Amount	collected	No.	of	Bonds	Amount	of	bonds
	Bonds		(₹ crore)		rede	emed	b	redeemed	l (₹ cr	ore)
I	520		222.0	00		511		221	.00	
П	256		114.9	90		250		114	.90	
III	204		101.4	10		198		91.	40	

(d) The unique hidden alphanumeric serial numbers on Electoral Bonds (EBs) is one of the inbuilt security features to prevent printing/encashment of any forged EBs.
